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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.

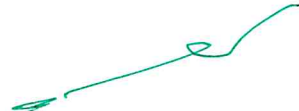
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

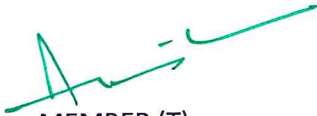
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/15	TP 78/16	Hearing	397 / 398	Asianet Network Pvt. Ltd. & 3 Ors. Vs. Kannada Prabha Publi- cations Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	M. SUNIL RAJA 9884827646.	Respondents 2 to 4	 18/9/17.

Counsel for Petitioner is present. She has filed an affidavit seeking interim direction from the Tribunal. Copy of the affidavit was served on the counsel for respondent. He undertakes to file reply/objections.

Time granted till 22.09.2017.


MEMBER (J)


MEMBER (T)